

- (ii) Statement showing 166 Orders to get declaration of stocks served on certain traders in Guntur District.
- (iii) Statement showing 207 Orders to get declaration of stocks served on certain traders in East Godavari District.
- (iv) Statement showing 171 Orders to get declaration of stocks served on certain traders in West Godavari District.
- (v) Six statements showing 281 Requisitioning Orders for rice served on certain traders in West Godavari District.
- (vi) Statement showing 144 Requisitioning Orders for rice served on certain traders in East Godavari District.
- (vii) Two statements showing 30 Requisitioning Orders for rice served on certain traders in Guntur District.
- (viii) Statement showing 118 Requisitioning Orders for rice served on certain traders in Krishna District. (Placed in Library, See No. LT-1330/59.)

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTIETH REPORT

Sardar Hakam Singh (Bhatinda): Sir, I beg to present the Fortieth Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

FORTY-THIRD REPORT

Shri B. G. Mehta (Gohilwad): Sir, I beg to present the Forty-third Report of the Estimates Committee on the action taken by Government on the recommendations contained in the Twenty-eighth Report of the Estimates Committee (First Lok Sabha) on the

Ministry of Railways—Stores and Printing.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

THIRTEENTH REPORT

Shri Malchand Dube (Farrukhabad): Sir, I beg to present the Thirteenth Report of the Committee on Absence of Members from the sittings of the House.

12.59 hrs.

CORRECTION OF ANSWER TO STARRED QUESTION NO. 1161

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Mr. Speaker, Sir, I seek your permission to make a statement on behalf of Shri Ajit Prasad Jain. Sir, while replying on the 12th March, 1959 to supplementary questions arising out of Starred Question No. 1161 by Sarvaashri D C. Sharma, Shree Narayan Das and Shivananjappa regarding the new International Wheat Agreement, it was stated 'No' in answer to a supplementary question by Shri Hem Barua whether there were any new additions to the existing exporting countries.

The correct reply to this Supplementary question should have been:—

"In the Agreement of 1959 three additional countries, namely, Italy, Spain and Mexico, would be joining as exporters."

RESCINDING OF ORDER ASKING MEMBER TO WITHDRAW

Mr. Speaker: The House will now resume the discussion on the Demands. . . .

Shri Braj Raj Singh (Ferozabad): Sir, before you take up this, may I submit one thing? Just now you were pleased to order Mr. Banerjee to withdraw from the House for the rest of the day. May I submit that he was